

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीय कंपनी विधि अधिकरण**  
**CUTTACK BENCH**  
**कटक खंडपीठ**

**ORDER OF THE HEARING ON 06<sup>th</sup> MAY, 2024, 10:30 A.M.**

CP (IB) No. 20/CB/2024

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Krishna Residency (P) Ltd.
Under Section	59 of IBC

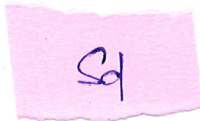
**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. Mohan Ram Geonka, Adv.

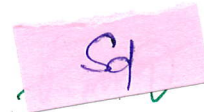
For Respondent (s) :

**ORDER**

Ld. Counsel Mr. Mohan Ram Goenka appears for the applicant/Liquidator. This application has been filed under Section 59 of IBC for voluntary Liquidation. It is represented by the Liquidator that after filed this petition, Demand Notice dated 08.04.2024 is received from Provident Fund Office, the Liquidator sought an adjournment to clear this notice due. Hence, list the matter on 03.06.2024.



**Kaushalendra Kumar Singh**  
**Member (Technical)**



**P. Mohan Raj**  
**Member (Judicial)**